

भारतीय रिजर्व बैंक

RESERVE BANK OF INDIA

वेबसाइट: www.rbi.org.in/hindi Website: www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

November 08, 2017

RBI penalised The Sind Co-operative Urban Bank Ltd., Hyderabad, Telangana

The Reserve Bank of India has imposed a monetary penalty of ₹ 0.50 lakh (Rupees Fifty thousand only) on The Sind Co-operative Urban Bank Ltd., Hyderabad, Telangana, in exercise of the powers vested in it under the provisions of Section 47A (1) (b) read with Section 46 (4) of the Banking Regulation Act, 1949 (As Applicable to Co-operative Societies), for violation of Reserve Bank of India directives and guidelines on Exposure Norms and Statutory/Other Restrictions.

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मंबई-400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

DEPARTMENT OF COMMUNICATION. Central Office. S.B.S.Marg. Mumbai-400001

Press Release: 2017-2018/1276

The Reserve Bank of India had issued a show-cause notice to the bank, in response to which the bank submitted a written reply. After considering the facts of the case, the bank's reply in the matter and personal hearing, the Reserve Bank of India came to the conclusion that the violations were substantiated and warranted imposition of penalty.

> Anirudha D. Jadhav **Assistant Manager**